

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2017
ANSWERED ON:01.12.2000
REIMBURSEMENT OF LOSSES
VINOD KHANNA

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government of Punjab has requested the Union Government to compensate the losses suffered by it due to damage of wheat stocks procured for Central Pool by flash floods during July, 1993; and

(b) if so, the action taken by the Government for reimbursement of losses?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI CHAUHAN)

(a) Yes Sir.

(b) As the responsibility for storage and preservation of procured stocks before these were taken over by the FCI, was that of the State Government/its agencies, for which storage charges were paid to them, the request of the State Government was not acceded to. The State Government was advised to prefer their claim to the Ministry of Agriculture for relief under natural calamities or that agencies could be compensated from the funds collected through Mandi Charges, Purchase Tax etc.